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17-7-97

Mr. Rakesh Sharma, Counsel for the applicant-  
alongwith the applicant in person

The applicant seeks permission  
to withdraw the OA with liberty to file  
a fresh application. Permission, as sought for,  
is granted. The OA is dismissed as withdrawn.

dp

**RATTAN PRAKASH**

Judicial Member

**(O. P. SHARMA)**

Administrative Member

Copy of order

issued to app.

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